COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 449 OF 2018 IN</u> APPEAL NO. 193 OF 2017

Dated: 2nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Limited & Anr. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukerjee Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R-2 & R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list this application along with the main appeal for hearing on <u>15.05.2018</u>. All the contentions raised by the parties in this application are kept open.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk